

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

14. C.P. (IB)1006(MB)2023

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 30.04.2024**

NAME OF THE PARTIES:- Nike Holdings Private Limited

Section: 59 of Insolvency and Bankruptcy Code, 2016

ORDER

PCS, Jigarkumar Gandhi appeared for the Petitioner through VC. None present on behalf of the RoC. Ld. Professional appeared on behalf of the Petitioner states at bar that notice to the RoC has been served but no report has yet been filed on behalf of the RoC. It appears that RoC does not intend to file any report. Therefore, list this matter for final hearing on **21.06.2024**.

SD/-

ANIL RAJ CHELLAN
Member (Technical)

ANKIT

SD/-

KULDIP KUMAR KAREER
Member (Judicial)